

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

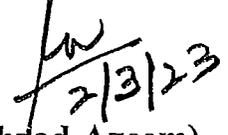
NOTIFICATION

No: 390 of 2023/RG

Dated: 02.03.2023

It is hereby notified for the information of all concerned that the recruitment process for filling up of the posts of Adhoc Civil Judge (Junior Division)/Munsiff, initiated vide Advertisement Notice No. 04 of 2022/RG dated 19.11.2022, is deferred. Consequent to this, interview of the candidates scheduled from 11th March to 26th March, 2023 stands postponed.

By Order.

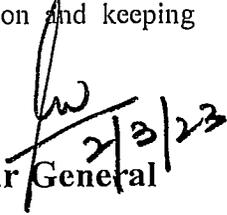

(Shahzad Azeem)
Registrar General

No.: 7291-310 /RG/

Dated: 02.03.2023

Copy of above forwarded to the:

- i. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
- ii. Secretary to Hon'ble Mr./Ms. Justice _____
..... for information of their Lordships.
- iii. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
- iv. Registrar Rules, High Court of J&K and Ladakh, Jammu.
- v. Registrar Judicial, High Court Wing Jammu/Srinagar.
.....for information.
- vi. Registrar IT, High Court of J&K and Ladakh, Jammu with the request to upload the same on the official website of the High Court of J&K and Ladakh.
- vii. Director Information, Srinagar/Jammu with the request to publish the above notification in Daily News Papers i.e., Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar) and Daily Srinagar Times (Srinagar).
- viii. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping record of the same.


Registrar General